GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA UNSTARRED QUESTION NO. 1127 TO BE ANSWERED ON FRIDAY, THE 05th DECEMBER, 2025 IRREGULARITIES IN BIHAR ASSEMBLY ELECTIONS

1127. Shri Anand Bhadauria:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of complaints of irregularities in Bihar Assembly elections 2025 reported to Election Commission of India;
- (b) the details of action taken by Election Commission of India thereon, complaint-wise;
- (c) whether VVPAT slips were found to be discarded/dumped in Bihar assembly election in Samastipur and Saran; and
- (d) if so, the details thereof and the details of action taken by Election Commission against erring officials?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) and (b): The Election Commission of India has stated that scrutiny of documents was conducted smoothly in all Assembly Constituencies (ACs) by the Returning Officers in the presence of General Observers appointed by the Commission and the candidates or their agents. After scrutiny, no discrepancy/malpractice was found at any of the polling Stations and no

re-poll was requested by any of the contesting candidates or their agents. Mandatory verification of voter verifiable paper audit trails unit (VVPAT) slips was done for five randomly selected polling stations per Assembly Constituency and no discrepancy was found with the Electronic Voting Machine (EVM) count anywhere. Further, no application for checking and verification of EVMs was received from any of the losing candidates after declaration of the results.

(c) and (d): The Election Commission has informed that with regard to VVPAT slips in Samastipur, Chief Electoral Officers Bihar has reported that some shredded and some unshredded VVPAT slips related to 136-Sarairanjan AC were found discarded in the garbage near Kedar Sant Ramashray High School, Sarairanjan, Samastipur on 08.11.2025, which were related with Mock poll conducted during EVM commissioning. The concerned Assistant Returning Officers (total 3) of 136-Sarairanjan AC deputed for commissioning were suspended immediately and disciplinary proceedings initiated. However, no such incident came to the notice of the Election Commission in Saran District.
